ALLAHABAD BENCH ALLAHABAD

Contempt Petition No. 52 of 2002

In

Original Application No.1679 of 1993

Allahabad this the 28th day of November, 2002

Hon'ble Mr. Justice R.R.K. Trivedi, V.C. Hon'ble Maj Gen K.K. Srivastava, A.M.

 Shiv Prasad Verma S/o Shri Ram Sagar Prasad Resident of Rajpur, Distt. Ballia.

Applicant

By Advocate Shri N.L. Srivastava

Versus

 Jokhoo Singh, Superintendent of Post Offices, Ballia Division, Ballia.

Respondent

By Advocate Shri Amit Sthalekar

ORDER (Oral)

By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

of the Administrative Tribunals Act, 1985, the applicant has prayed to punish the respondents for wilful disobedience of the order of this Tribunal dated 11.4.2001 passed in OA.No.1679 of 1993. The direction was as under;

"For the reasons stated above, this O.A. is allowed. The impugned order dated 25.10.1993 is quashed and the applicant shall be entitled to be reinstated on the post. If it has been found provisional, respondents may go ahead...pg.2/-

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for regular selection after giving opportunity to the applicant to appear in the same including that they may consider his regular appointment, if rule so permits."

2. Shri Amit Sthalekar has filed suppl. counter-affidavit, in para-3 whereof it has been stated that the post of Sub Postmaster, Khajuri fell vacant on account of death of permanent incumbent and the applicant has been appointed on this post vide order dated 08.10.2002 on provisional basis till regular appointment is made. In the circumstances, order has been partly complied with. No case of contempt is made out. The contempt application is rejected. Notice is discharged. No order as to costs.

Member (A)

Vice Chairman

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